

(C.R.)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
HYDERABAD

O.A. NO. 360/96

Between:

Date of Order: 15.3.96.

1. P.V.N.Raju	17. M.Neelakantham
2. P.Kamala Manjula	18. D.N.P.Chandrika
3. S.Ganapathi Rao	19. J.Varalakshmi
4. K.Lakshmi	20. P.S.R.Murthy
5. S.R.L.Sarma	21. B.Sarojini
6. K.Nagabhushana Rao	22. P.V.Ramamamma
7. G.V.Gurunadha Rao	23. N.Ramana Kumari
8. S.Ranganadham	24. Y.Trinadha Rao
9. P.Latiksen	25. K.Ramakrishna
10. A.V.Ranganayakulu	26. J.Vijaya Kumar
11. K.Jogiraju	27. K.Sathi Babu
12. V.Krishnaveni	28. M.Kusumalatha
13. A.V.B.Sarma	29. B.Vykunta Rao
14. K.Varalakshmi	30. M.Lalitha Kumari
15. P.Sarojini	31. P.Rama Rao
16. R.Ammaji	

...Applicants.

And

1. The Secretary, Dept. of Telecom,
Sanchay Bhawan, New Delhi.
2. The Chief General Manager, Telecom,
A.P.Circle, Hyderabad.
3. The General Manager, Telecom District,
Daba Gardens, Visakhapatnam.
4. The General Manager, Telecom Area,
Asilametta, Visakhapatnam.
5. The General Manager, Telecom,
East Godavari District,
Rajahmundry.
6. The General Manager, Telecom Area,
Warangal, Hanamkonda.
7. The Telecom District Engineer,
Telecom District, Vizianagaram.
8. The Chief Superintendent,
Central Telegraph Office, Hyderabad.
9. The Senior Superintendent, Telegraph Traffic,
C/O General Manager, Telecom District,
Visakhapatnam.
10. The Superintendent, Telegraph Traffic,
C/O General Manager, Telecom,
East Godavari District, Rajahmundry.

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11. The Senior Superintendent, Telegraph Traffic, (SFMS), Central Telegraph Office, Secunderabad.
12. The Telecom District Engineer, Srikakulam.
13. The General Manager, Telecom, Hyderabad Telecom District, Hyderabad.

...Respondents.

Counsel for the Applicants : Mr.T.V.V.S.Murthy

Counsel for the Respondents : Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

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JUDGEMENT

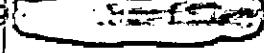
X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

* * *

There are 31 applicants in this OA. They were all recruited as RTP Short Duty Telegraphists. The period for which they worked as RTP/Telegraphists and the present designation and the office now they are working is given at Annexure -1 (Page-14). As can be seen from A-1 the applicants 1 to 26 & 29 are now working under R4, applicants 27, 28 and 31 are working under R11. The applicant 30 is working under R2. After the period indicated in Annexure-1 when they worked as RTP/Telegraphists their services were regularised in the department.

2. This OA is filed praying for a direction to the respondents that the applicants herein may be paid the Productivity Linked Bonus due for the periods they had worked as RTP/Short Duty staff (as shown in A-1 at pages 14 & 15) by extending the benefit of judgement dated 31.5.94 in O.A.No. 611/94 on the file of this Bench (A-2) as the applicants herein are similarly situated as the applicants in OA.611/94.

3. The case of the applicants in the OA is squarely covered by the order of this Tribunal dated 31.5.94 in OA.611/94 on the file of this Bench. In view of the above the applicants herein are entitled to get the same relief as given in that OA.

4. In the result, this OA is allowed at the admission stage itself with a direction to the respondents to grant the applicants herein the same benefits as was granted by the Ernakulam Bench of this Tribunal in OA.177/89. 



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Time for compliance is 4 months from the date of communication of this order.

5. As there are 31 applicants and being disposed of by a single order, the learned standing counsel should be compensated suitably as he has extensively argued this case.

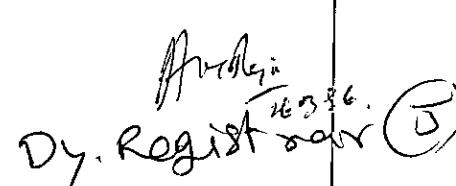
No costs.


(R.RANGARAJAN)
Member (Admn.)

Date: 15th March, 1996

(Dictated in Open Court)

sd


Dy. Registrar (B)

(61)

Copy to:

1. The Secretary, Dept. of Telecom,
Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecom,
A.P. Circle, Hyderabad.
3. The General Manager, Telecom District,
Dabba Garden, Visakhapatnam.
4. The General Manager, Telecom Area,
Asilametta, Visakhapatnam.
5. The General Manager, Telecom,
East Godavary District, Rajahmundry.
6. The General Manager, Telecom Area,
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11. The Senior Superintendent, Telegraph Traffic,
(SFMSS), Central Telegraph Office,
Secunderabad.
12. The Telecom District Engineer,
Srikakulam.
13. The General Manager, Telecom,
Hyderabad, Telecom District,
Hyderabad.
14. One copy to Mr.T.V.V.S.Murthy, Advocate,
CAT, Hyderabad.
15. One copy to N.R.Devraj, Sr.CGSC,CAT,Hyderabad.
16. One copy to Library, CAT, Hyderabad.
17. One spare copy.

YLKR.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI R.Ranganajan : M(A)

DATED: 15-3-96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN
C.A.NO. 360/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS *not to be admitted in these*

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED REJECTED

NO ORDER AS TO COSTS

* * * *A. M. Leppings, C.A.*

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